

ITEM NO.74

REGISTRAR COURT

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 2563/2023

RAKSHA DEVI YADAV

Petitioner(s)

VERSUS

RAJESH PRASAD YADAV

Respondent(s)

(IA No.198584/2023-STAY APPLICATION )

Date : 09-09-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. R. Ilam Paridi, AOR  
Mr. R. Vishnu Kumar, Adv.  
Mr. Aman Kumar, Adv.  
Ms. Harshita Verma, Adv.  
Mr. Vikhyat Oberoi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Despite service of notice on sole respondent there is no appearance on his behalf.

Hence, the matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH  
Registrar

MG